

List of case record in 1 Sheet

Filing no.B.A.-8207/2020

Mathura Munda

Versus

The State of Jharkhand

Advocate for Petitioner

Mr. Anil Kumar Ganjhu

Defects

- 3 (a) Rs. 10/- more wanting (A.Fee)
9. (i) G.R. no. in para-1 may be properly stated.
(ii) Pagination is missing on copy of aadhar card.
(iii) T/c of hand written pages of Annx.-1 and fresh copy/ T/c of page-11 & 12 may be filed.